

O.A. No. 164/08

ORDER DATED 23<sup>rd</sup> APRIL, 2008

Coram:

Hon'ble Shri Justice K. Thankappan, Member (J)

Hon'ble Shri C.R. Mohapatra, Member (A)

Mr. D. Nayak, Ld. Counsel for the applicant states that a post of Commercial Courier is laying vacant in the office of Respondent No.4 and the applicant who had lost out his seniority w.e.f. 1988 because of <sup>not</sup> being relieved from the Commercial Department to join at the Electrical Department has suffered in the past and he has got the seniority only from 1996 in the Commercial Department. So, to compensate the loss suffered by the applicant he pleads that his case may be reconsidered by the competent authority with reference to the representations (Annexures- A/10 series) which are pending with the Respondent No.4.

2. Mr. S.K. Ojha, Ld. Standing Counsel appears for the Railways. We direct the Respondents that the pending representations with the concerned authorities may be sympathetically considered and ~~passed~~ <sup>be passed</sup> appropriate orders within a period of 02 months from the date of receipt of the copy of this order. Accordingly this Original Application stands disposed of. No order as to cost.

3. Copy of this order along with copy of the O.A may be handed over to Respondent No.4 and free copy of this order be given to Ld. Counsel appearing for both the parties.

Member (A)

Ukappan  
MEMBER (J)

\_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_